

The project authorities have been requested to obtain all clearances and establish the requisite inputs and linkages for consideration of the projects by CEA for accord of techno-economic clearance.

#### **Ginger based Units in Jalpaiguri**

5587. SHRI JITENDRA NATH DAS: Will the Minister of FOOD INDUSTRIES be pleased to state:

(a) whether the Government are aware that ginger is produced in Jalpaiguri in abundance;

(b) if so, whether the Government have any proposal to set up a ginger based unit in Jalpaiguri; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES SHRI TARUN GOGOI:

(a) While Jalpaiguri District produces some quantity of Ginger, it is mainly a market centre for the Ginger produced in Sikkim and Mizoram.

(b) and (c). The Ministry of Food Processing Industries does not set up the food processing industries directly in any State.

[English]

#### **Diesel Power Plants in Gujarat**

5588. SHRI N.J. RATHVA: Will the Minister of POWER be pleased to state:

(a) whether any proposal is under consideration of the Union Government to set up diesel based power plants in Gujarat;

(b) if so, the details thereof;

(c) the details of estimated expenditure likely to be incurred thereon; and

(d) the time by which the work is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL):

(a) No proposal has been received in the Central Electricity Authority for a diesel-based power plant in Gujarat.

(b) to (d). Do not arise.

#### **Plantation along National Highways**

5589. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any plan to plant trees on both sides of National Highways by the Private Sector; and

(b) if so, the manner in which it is proposed to be done?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

#### **Basic Services Resources Programmes for Cities in U.P.**

5590. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government have received any representation to include some cities of Uttar Pradesh in "Basic Services Resources Programme"; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b). No such representation to include some cities of Uttar Pradesh under the scheme of Urban Basic Services for Poor (UBSP) has been received during the current financial year. However, at present, 25 towns are covered under the UBSP scheme in the State of Uttar Pradesh.

[English]

#### **Bridge on N.H.-17**

5591. SHRI MULLAPPALLY RAMCHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Moidu Bridge on NH-17 between Cannanore and Tellichery in Kerala has been damaged badly; and

(b) if so, the steps taken/proposed to be taken to repair the same?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Formation of some cracks in the deckslab of Moidu Bridge has been reported by Kerala P.W.D.

(b) Urgent action by State P.W.D. to rectify defects to restore traffic are being taken. Further steps can be specified only after necessary reports from them are available.

#### **Bhopal Gas Disaster**

5592. SHRI SYED SHAHABUDDIN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Starred Question No. 287 on April 4, 1995 and state:

(a) the number of compensation claims registered in connection with Bhopal gas disaster;

(b) the number of such claims pending on 1.4.93, 1.4.94 and 1.4.95;